

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1197/2021

JAIRAM

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH Respondent(s)
(only I.A. NOs. 180716 and 180718 of 2022 (app. for bail) in AR-
1198/2021 are to be listed)

WITH

CrI.A. No. 1198/2021 (II)
FOR GRANT OF BAIL ON IA 180716/2022
FOR EXEMPTION FROM FILING O.T. ON IA 180718/2022
IA No. 180718/2022 - EXEMPTION FROM FILING O.T.
IA No. 180716/2022 - GRANT OF BAIL)

Date : 02-01-2023 This application was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Appellant(s) Mr. Abhishek Atrey, AOR
Dr. Abhishek Atrey, Adv.
Ms. Ambika Atrey, Adv.
Mr. Akash Giri, Adv.
Ms. Vidyottma Jha, Adv.

For Respondent(s) Mr. Pradeep Kumar Yadav, Advocate
Mr. Vishal Thakre, Advocate
Mr. Sanjeev Malhotra, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 180716/2022 in CrI. A. NO. 1198/2022

Learned counsel for the respondent/State put appearance and
wants time to file counter affidavit to the interim application.

List on 06.02.2023.

(VIRENDER SINGH)
BRANCH OFFICER

(ASHWANI KUMAR)
ASTT. REGISTRAR-cum-PS